

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2026/

74459-499

Dated, Delhi the 22 SEP 2026

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- 1) The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Room, Copying Agency, Website Committee (Hindi / English) and Computer Branch, THC, Delhi.
- 2) The Judge-Incharge Mediation Cell, Tis Hazari Courts, Delhi.
- 3) The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 4) The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
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- 6) The Sr. Accounts Officer, Accounts Branch (Central), THC, Delhi.
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- 9) The Director of Prosecution, Govt. of NCT Of Delhi, Tis Hazari Courts, Delhi.
- 10) The Librarian, Telephone Operator & Facilitation Center, THC, Delhi.
- 11) The Hony Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 12) The "Layers" Section, for uploading on "Layers".

Rajesh Kumar Goel
22.9.2026

(Rajesh Kumar Goel)

District Judge (Commercial Court)-01

Officer In-charge, Judicial Branch (Central)

For Principal District & Sessions Judge (HQs)

Delhi

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HIGH COURT OF DELHI: NEW DELHI

No. 44 /D-3/Gaz.IA/DHC/2026
Dated, the 19th September, 2026

ORDER

In partial modification of this Court's Order No. 41/D-3/Gaz.IA/DHC/2026 dated 14.09.2026, the footnote no. (iii) be read as under:-

- (iii) The Court of Special Judge (PC Act) (CBI)-22 presided over by Ms. Shivali Bansal shall be re-numbered as Special Judge (PC Act) (CBI)-01 and the Court of Special Judge (PC Act) (CBI)-25 (Specially Designated Fast Track Court) presided over by Mr. Ajay Gupta shall be re-numbered as Special Judge (PC Act) (CBI)-22 (Specially Designated Fast Track Court)

BY ORDER OF THE COURT

Sd/-
(ARUN BHARDWAJ)
REGISTRAR GENERAL

5640-5674
Endst. No. _____/D-3/Gaz. 1A/DHC/2026

Dated, the 19th September, 2026

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.

16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Director (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. The Hony. Secretary, Central Delhi Courts Bar Association, Rouse Avenue District Courts, New Delhi
34. Personal file of the officer concerned.
35. Guard File.


 (KAVERI BAWEJA)
 Registrar (Vigilance)